

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH BENCH

COURT No.1

(through hybrid mode)

ITEM No. 124

IA(IBC)/1386(CH)2024, IA(IBC)/1468(CH)2024

in

**CP(IB) No.132/Chd/Chd/2023
(Admitted)**

IN THE MATTER OF:-

IDBI Bank Ltd.

...Petitioner

Versus

Cheema Spintex Ltd.

...Respondent

Under Section: 7, 19(2),IBC 2016, Rule 11 of NCLT

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 03.09.2024.

Sd/-
Court Officer

15.07.2024
Tanvi